NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/50/2016

NAME OF THE PETITIONER(S)

: P. Shanmugam

NAME OF THE RESPONDENT(S)

: Coimbatore City Infra Projects Private Ltd and 10 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) P.H. Arvindh Pandian Counsee fur Sr. Counsel Petitioner Mr. G.v.P. Sai Vihan Can deep

Petitioner

2. H. KARTHIK SESHADRI N.P. VISAY KUMAR

Councel for Respondents
4,5711

ORDER
Counsel for RETIO

3. K. Chandraso Karan

Counsel for petitioner alongwith petitioner present. Counsel for contesting respondents R4, R5 & R6 present. Counsel for petitioner and the petitioner have prayed to withdraw the company petition. The petitioner has also made endorsements alongwith the counsel on the CP in this connection. On the prayer of the petitioner and his counsel, the petition is permitted to be withdrawn and dismissed.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)